GOVERNMENT OF INDIA AGRICULTURE LOK SABHA

UNSTARRED QUESTION NO:2242 ANSWERED ON:10.03.2015 WELFARE OF FISHERMEN Mahajan Smt. Poonam

Will the Minister of AGRICULTURE be pleased to state:

- (a) whether the Government is implementing a scheme for welfare of fishermen in Maharashtra;
- (b) if so, the details thereof; and
- (c) the details of the benefits accrued to the fishermen and the expenditure incurred by the Government for the same during the last three years and current year, year and component/benefit-wise?

Answer

THE MINISTER OF STATE FOR AGRICULTURE (DR.SANJEEV KUMAR BALYAN)

- (a) and (b): Yes. Madam. The Ministry of Agriculture, Department of Animal Husbandry, Dairying and Fisheries is implementing a Central Sector Scheme "National Scheme of Welfare of Fishermen" for welfare of fishermen in the country including Maharashtra. The scheme has four main components namely (i) Development of Model Fishermen Villages, (ii) Group Accident Personal Insurance to Active Fishermen, (iii) Saving-cum-Relief and (iv) Training and Extension. Under the scheme financial assistance is provided for creation of basic amenities such as housing, drinking water and community halls for fishermen. Besides, the scheme also envisages insurance coverage to fishermen engaged actively in fishing, relief to fishermen during lean fishing season and training to fishers.
- (c): Component-wise details of funds released and benefits accrued to fishermen of Maharashtra under the scheme during the last three years and the current financial year are furnished at Annexure.